ANNEXURE-II

MONTHLY STATEMENT OF CASES FOR THE MONTH OF JANUARY, 2024 HIGH COURT OF MEGHALAYA

Name of the State/UT		Opening Ba	lance	Ins	stitution du month	-	Dispo	osal Cases of month	-	Closir	of the mo		% Incr pendency v	ease or decr is a vis prev			sal of cases te than five	which are	more		ses which are years old a he month	
High Court	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	
of Meghalaya	680	161	841	9	4	13	4	2	6	685	163	848	0.73%	1.24%	0.83%	0	0	0	90	8	98	

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	